

[Shri Dipen Ghosh]

We are in the thick of the business. We can raise a point of order. (Interruption)

SHRI YASHWANT SINHA (Bihar) Madam, I am on a point of order. My point of order is not connected with this. (Interruption)...

THE DEPUTY CHAIRMAN : It is connected with what?

SHRI YASHWANT SINHA : It is connected with what has happened in the House just now.

THE DEPUTY CHAIRMAN : No.

SHRI YASHWANT SINHA : Why not?

THE DEPUTY CHAIRMAN : I said, that matter is closed now. We are not going to discuss it any more. I am taking up the Small Industries Development Bank of India Bill, 1989. (Interruptions)..

SHRI YASHWANT SINHA : I have to raise a point of order. (Interruptions).

SHRIMATI BIJOYA CHAKRAVARTY (Assam) : Madam, it is a very serious matter. The State Government is going to be destabilised... (Interruption).

THE DEPUTY CHAIRMAN : I gave my ruling on that. I don't know which language you understand. I do not know Assamese. If you like, I can speak in Hindi. होम मिनिस्टर ने स्पष्टकरण आपके कहने पर दे दिया। अगर आप कोई नया लाए हैं... (व्यवधान)... ठीक है वह आकर जवाब दे देंगे ; He is not here. He cannot answer your question immediately. The matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)...

DR. NAGEN SAIKIA (Assam) : Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said that the press is coming up with fabricated news. But this letter has proved that the charges that we made are true. Every charge is true. Therefore, the matter should be taken seriously. (Interruptions).

श्री रम अवधेश सिंह (बिहार) : उपसभापति महोदय, मैं यह निवेदन करने चाहता हूँ...

उपसभापति : आप जो कुछ भी कह रहे हैं अब न राशणस्व में जा चँवर पर बैठेंगे उन्हें परेश न मत कॉझिए :

श्री रम अवधेश सिंह : वह हमको परेश न करते हैं .

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in the Chair.]

उपसभाध्यक्ष महोदय, मैंने सभापति महोदय को सूचित कर दिया है कि बिहार में*

SHRI YASHWANT SINHA : Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA BILL, 1989—(Contd.)

PROF. CHANDRESH P. THAKUR (Bihar) : Mr. Vice-Chairman, Sir, I rise to Support the Small Industries Development Bank of India Bill, 1989. (Interruptions] .

SHRI RAM AWADHESH SINGH (Bihar) :*

*Not recorded.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Whatever Mr. Ram Awadhesh Singh is speaking should not go on record. I have not given him the permission. (Interruptions)

SHRI KAMAL MORARKA (Rajasthan) : For the last one hour, they have been holding the House to ransom. (Interruptions)...

SHRI YASHWANT SINHA (Bihar) : Mr. Vice-Chairman, Sir, have you expunged what they have said? (Interruptions)....

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : You cannot raise it now. If you speak without my permission, it will not go on record. (Interruptions)....

Mr. Sinha, you know the rules and regulations. (Interruptions)...

SHRI KAMAL MORARKA : Sir, kindly rule that whoever has spoken without the permission of the Chair, his remarks will be expunged. For the last one hour, the house has witnessed people speaking out of turn... (Interruptions)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Prof. C.P. Thakur. (Interruptions).

श्री सुरेन्द्रजीत सिंह महलवालिया (बिहार) : यहाँ असम्य मत हों (व्यवधान) सभ्यता की बात करो (व्यवधान) यह पालिय मेंट है ... (व्यवधान)

SHRI KAMAL MORARKA : There cannot be different rules for different people. There is only one set of rules. You cannot have different rules for that side and this side.

श्री यशवंत सिंह : इसको रिकार्ड पर जाने से कोई नहीं रोक सकता है (व्यवधान) इसको प्राप भी नहीं (व्यवधान) कोई रिकार्ड पर जाने से नहीं रोक सकता है । (व्यवधान)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Prof. Thakur, you please speak. (Interruptions). All of you, please take your seats. I am on my legs. Please take your seats. You can raise whatever point you want to raise after getting permission from the Chairman. Professor, please proceed.

SHRI YASHWANT SINHA : Mr. Vice-Chairman, we have to raise that point now and we have to take the ruling now.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : I have noted the point you have raised. I will convey it to the Chairman.

SHRI YASHWANT SINHA : We want your ruling now because you say what he is speaking will not go on record. If what Mr. Ratnakar Pandey and Mr. Ahluwalia have said goes on record, then what Mr. Ram Awadhesh Singh is saying must also go on record. How can you prevent that? Under what rule can you prevent that? (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Sinhaaji, I am replying to your point. At the time when the issue was raised, you have not raised that point of order. Now he is raising that issue. (Interruptions).

SHRI KAMAL MORARKA : Madam Deputy Chairman was not in a mood to listen to us. (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Now I am telling you, you get permission from the Chairman. (Interruptions)

SHRI RAM AWADHESH SINGH : *

*Not recorded.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : Anything spoken when I am sitting here, without my permission, will not go on record. Prof. Thakur.

PROF. CHANDRESH P. THAKUR : Mr. Vice-Chairman, Sir, you have allowed me. (Interruptions). It is unfortunate that the Opposition is not. (Interruptions). Here is a historic occasion when a new finance Bill has been introduced to create the Small Industries Bank of India for the benefit of small. (Interruptions) and the small farm section. The opposition is adopting. (Interruptions). attitude in this regard. (Interruptions). This creation of noise is calculated to create obstructions in passing this Bill so that the small farm may remain handicapped with regard to. (Interruptions)... their growth will be obstructed. It is a problem. (Interruptions)... I should like to go on record that if the Opposition is interested in the growth of the industrial sector through the channels of promotion of small farms, it should cooperate and make its views on this particular Bill in a constructive way. Mr. Vice-Chairman, small is beautiful and this applies to the industrial sector as well. Within the industrial sector, the small sector has been doing. (Interruptions).

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Please wait.

SHRI KAMAL MORARKA: He cannot continue his speech. It is farcical. You have to give your ruling on the point of order.

1.00 P.M.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) : One minute. When the issue was raised by Mr. Ratnakar Pandey and some other Members, when they spoke, the Deputy Chairman was in the Chair. I will convey the points which were raised now and the Chairman will take a decision on them.

SHRI RAM AWADHESH SINGH: This is not a ruling.

श्री राम अवधेश सिंह (उत्तर प्रदेश) : उस समय सबाल खड़ा करना चाहिए था, बीच में फिर इतको खड़ा करने का अधिकार नहीं है।

SHRI PAWAN KUMAR BANSAL (Punjab): Even if there was no specific permission, everything cannot be now taken off from the record. A ruling now and prospective in nature does not hold for anything that has taken place earlier. (Interruptions)

SHRI KAMAL MORARKA: Mr. Bansal is creating a new rule. I think you have to bring a 66th amendment to incorporate his rule. One rule for a ruling party member and a different rule for Opposition party Members.

SHRI RAM AWADHESH SINGH: (Interruptions)

PROF. CHANDRESH P. THAKUR: (Interruptions)... in terms of total outstanding small farmers account for 15 per cent. (Interruption)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Ram Awadesh Singh, I have not allowed you. You cannot raise it. (Interruptions)

PROF. CHANDRESH P. THAKUR: It will be a welcome thing to know that Government has initiated measures. (Interruptions)

श्री शमीम अहमद सिद्दीकी (दिल्ली): आज फाइट है ... (व्यवधान) आज जुम्मे का दिन है हाउस को एडजर्न करना चाहिए। नमाज का टाइम है इसलिए नमाज के लिए छुट्टी देनी चाहिए।

SHRI YASHWANT SINHA: Mr. Vice-Chairman, you are a continuous institution. It makes no difference who sits in the Chair.

Whoever sits in the Chair has to take into account everything that has happened. So you have to give a ruling. You cannot say that somebody else was sitting in the Chair and therefore you will convey to him or her... (Interruptions)

PROF. CHANDRESH P. THAKUR :... (Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I cannot hear anything in this noise. (Interruptions)

SHRI PAWAN KUMAR BANSAL: Any person who is sitting in the Chair has to take the decision... (Interruptions)

PROF. CHANDRESH P. THAKUR:.. (interruptions).. Programmes cannot suffice so far as the needs of the job-seekers are concerned.. (interruptions).. Growth rate must be accelerated... (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think you can continue afterwards... (Interruptions)...

PROF. CHANDRESH P. THAKUR: Sir, I will finish just now... (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think you can continue in the afternoon... (Interruptions)

SHRI PAWAN KUMAR BANSAL: Sir, he should be allowed to continue now because he is making a very good speech... (Interruptions)

SHRI KAMAL MORARKA: What speech? We could not hear anything at all... (Interruptions).. We have got great respect for Mr. Thakur... (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I think we can adjourn now. The House stands adjourned till 2-30 P.M. today.

The House then adjourned for lunch at six minutes past one of the clock.

The House reassembled after lunch at thirty-three minutes past two of the clock. The Vice-Chairman (Shri V. Narayanasamy) in the Chair.

ANNOUNCEMENT REGARDING STATEMENT BY MINISTER

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): There is an announcement. I have to inform Members that Mr. Rajesh Pilot, Minister of State of the Ministry of Surface Transport will make a statement at 5 o'clock today in connection with the removal of difficulties facing the implementation of the Motor Vehicles Act, 1988, and the Motor Vehicles Rules, 1989.

Now, we shall take up further discussion on the Private Members' Resolution by Shri P. N. Sukul. Mr. P.K. Kunjachen.

श्री राम अवादेश सिंह : महोदय, मैं इस सदन का ध्यान खींचना चाह रहा हूँ कि इस सरकार का एक मंत्री** (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Nothing should go on record.

SHRI RAM AWADESH SINGH:** (Interruptions)

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): You take your seat. Kindly take, your seat. This is Private Members' business. Kindly do not interfere. Kindly take your seat.

SHRI RAM AWADESH SINGH : **

**Not recorded